

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 261 of 2013 &**  
**I.A. No. 37, 128 & 227 of 2014**

**Dated : 1<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution  
Company Ltd.**

**..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Nanda, Sr. Adv.  
Ms. Rameeza Hakeem  
Mr. Ravi Prakash  
Ms. Puja Priyadarshini

Counsel for the Respondent (s): Mr. K.S. Dhingra for R.1  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
  
Mr. Anand K. Ganesan for R.4

**ORDER**

Post the matter for further hearing on **22.08.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

Ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**